## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/322/ (IB)/2017

NAME OF THE PETITIONER(S)

: B. RAMAKRISHNIAH

NAME OF THE RESPONDENT(S)

: PAM APPARELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Conce for Complant.

2) A.A. Tyte counselfor Resemblet

## **ORDER**

Counsel representing both the parties are present and submitted that the matter has been settled between the parties and filed a joint memo stating that the Petitioner has received the claim amount from the Respondent. Memo is signed by both the parties. The memo is taken on record. In view of the memo and submissions made, matter is **closed.** 

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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